



Government of India  
Ministry of Finance  
Department of Financial Services  
**DEBTS RECOVERY TRIBUNAL-I**  
ERNAKULAM

5<sup>th</sup> Floor, KSHB Office Complex,  
Panampilly Nagar,  
Kochi-682306  
Tel.No.0484-2324900  
Fax No.0484-2323500

No.1/113/2016-DRT-Admn.

Date 8<sup>th</sup> June, 2017

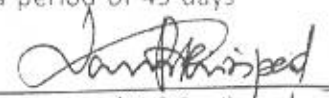
VACANCY CIRCULAR

**Subject:- Filling up of vacant posts in the Debts Recovery Tribunal -I, Ernakulam on deputation basis – reg.**

Applications are invited from eligible candidates in Central Government/State Government or in Courts for filling up the following posts on deputation basis:

Sl. No	Post & Pay Band	No.of vacancy	Qualification/Experience and service conditions for the posts.
1.	Section Officer Rs.9300-34800 GP 4600 (Level 7 -7CPC)	01	Officers in Central Govt./State Govt. or in courts holding analogous posts on regular basis and having a degree from a recognized University; or  With eight years' regular service in the scale of Rs.5500-175-9000 (Pre-revised) or equivalent having a degree from a recognized University. Desirable: Preference will be given to persons having experience in legal or judicial work.
2.	Assistant Rs.9300-34800 GP 4200 (Level 6 -7CPC)	02 (One anticipated)	Officers in Central Govt./State Govt. or in courts holding analogous posts on regular basis and having a degree from a recognized University; or  Upper Division Clerks with eight years' regular service in the scale of Rs.4000-100-6000 (Pre-revised) or equivalent.

The applicants should be below the age of 56 years on the last date of receipt of the application. The selected candidate will be on deputation for a period of three years and will be governed by the terms and conditions as contained in the DOPT O.M.No.7/29/91-Estt.(Pay I) dated 5.1.94 as amended from time to time. Applications from eligible candidates alongwith attested copies of APARs for the last five years and Vigilance clearance may be forwarded to the undersigned through proper channel within a period of 45 days from the date of issue of this vacancy circular.



(M.S.Ravi)  
Registrar

8/6/17

**BIO-DATA PROFORMA**

1. Post applied for
2. Name and address of the applicant
3. Date of Birth (in Christian era)
4. Present post held/service to which belongs
5. Mention whether Central Government
6. Date of appointment in the present grade i) On regular basis ii) On adhoc basis (if applicable)
7. Present Pay and Level
8. Educational Qualifications
9. Experience, if any
10. Date of return from last ex-cadre post, if any
11. Whether belonging to SC/ST/OBC
12. Any other relevant information

(Signature)

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**CERTIFICATE BY THE PARENT DEPARTMENT**

The information furnished by the candidate has been verified from records and is found to be correct.

Signature:.....

Name.....

Designation.....

Office.....

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To

1. Deptt. of Personnel & Training, North Block, New Delhi with the request to circulate to all Ministries/Departments of Government of India
2. Under Secretary(DRT), Deptt. of Financial Services, Banking Division, Ministry of Finance, Jeevan Deep Building, Parliament Street, New Delhi 110001 with request to upload the circular in Ministry's Website.
3. Registrar DRAT, Delhi, Chennai, Mumbai, Calcutta, Allahabad.
4. Registrar, all DRTs